

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A. NO.1507/1996

New Delhi this the 3rd day of February, 2000.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN

HON'BLE SHRI R. K. AHOOJA, MEMBER (A)

Lachhman Singh S/O Chandan Ram,  
R/O V. & P.O. Bazida Jattan,  
Distt. Karnal (Haryana)

... Applicant

( None present )

-Versus-

1. Union of India through  
General Manager, Northern Railway,  
Baroda House, New Delhi.
2. Divisional Railway Manager,  
Northern Railway,  
State Entry Road,  
New Delhi.


... Respondents

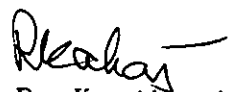
( By Shri R. L. Dhawan, Advocate )

O R D E R (ORAL)

Shri Justice Ashok Agarwal :

Applicant and his advocate are absent. Present  
O.A., in the circumstances, is dismissed for default.

  
( Ashok Agarwal )  
Chairman

  
( R. K. Ahooja )  
Member (A)

/sns/